

Anil Kumar Yadav Mandadi (Telangana), Dr. Fauzia Khan (Maharashtra), Shrimati Sulata Deo (Odisha), Shri Imran Pratapgarhi (Maharashtra), Shri Saket Gokhale (West Bengal), Dr. Sasmit Patra (Odisha), Dr. John Brittas (Kerala), Shri Sanjay Yadav (Bihar), Shrimati Priyanka Chaturvedi (Maharashtra), Shri Jose K. Mani (Kerala), Shri A. A. Rahim (Kerala), Ms. Dola Sen (West Bengal), Shrimati Sagarika Ghose (West Bengal), Shri Mohammed Nadimul Haque (West Bengal), Shri R. Girirajan (Tamil Nadu), Shrimati Jebi Mather Hisham (Kerala), Shri Prem Chand Gupta (Bihar), Shri P. Wilson (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shrimati Mausam B Noor (West Bengal), Shri Ritabrata Banerjee (West Bengal), Dr. V. Sivadasan (Kerala), Shri Ravi Chandra Vaddiraju (Telangana), Shri Ajit Kumar Bhuyan (Assam), Shri Haris Beeran (Kerala), Shri M. Shanmugam (Tamil Nadu), Shri Niranjan Bishi (Odisha), Shri Sandosh Kumar P (Kerala), Shri P. P. Suneer (Kerala), Shrimati Ranjeet Ranjan (Chhattisgarh), Dr. Radha Mohan Das Agrawal (Uttar Pradesh) and Shri M. Mohamed Abdulla (Tamil Nadu).

Now, Shri Saket Gokhale on 'Demand for conferring the Bharat Ratna Award posthumously on the late Shri T.N. Seshan, former Chief Election Commissioner.'

Demand for conferring the Bharat Ratna Award posthumously on the late Shri T.N. Seshan, former Chief Election Commissioner

SHRI SAKET GOKHALE (West Bengal): Sir, Shri T.N. Seshan was the 10th Chief Election Commissioner of India and he redefined the way in which the Election Commissioner of India functions. Mr. Seshan was a fiercely independent Election Commissioner. His famous quote, 'I eat politicians for breakfast,' showed that he worked without fear or favour and upheld the independence and dignity of the Election Commission. Sir, I will state a few reasons as to why it is extremely important that our country honour Shri T.N. Seshan with the Bharat Ratna. First reason is: Shri T.N. Seshan's independence gave a strong image to the ECI, which is the constitutional body. Sir, today, Election Commissioners are appointed directly by the Government with a majority vote of P.M. Shri Modi and hon. Home Minister, Shri Amit Shah on the selection panel. Neither the Chief Justice of India, which is the judiciary, nor the Leader of the Opposition, which is the legislature, have any say in the appointments. The ECI has now become a Government-appointed body. Shri T.N. Seshan would not approve of this. Second reason is, Shri T.N. Seshan strictly

enforced the Model Code of Conduct and made it a powerful tool for free and fair elections. [£]

(MR. DEPUTY CHAIRMAN *in the Chair.*)

* *...(Interruptions)...* Sir, the third reason and this is the most important reason. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Please, please sit down.

SHRI SAKET GOKHALE: Sir, Shri T.N. Seshan -- this is important for everyone to know, in the Government especially, -- *...(Interruptions)...* Shri T.N. Seshan created the EPI Cards. The voter ID Cards were envisaged by Shri T.N. Seshan. He envisaged them as being a unique electoral ID for every Indian. * The unique voter ID envisaged by Shri T.N. Seshan is no longer unique. *...(Interruptions)...* * Under Shri T.N. Seshan, the EC was independent and we need to give him Bharat Ratna to remind * *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: No allegations on Election Commission, please. *...(Interruptions)...* Election Commission is a constitutional body. *...(Interruptions)...* Mr. Gokhale, Election Commission is a constitutional body; no allegations on Election Commission, please. *...(Interruptions)...*

SHRI SAKET GOKHALE: And, Sir, *

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Saket Gokhale : Dr. Kanimozhi NVN Somu (Tamil Nadu), Shrimati Mausam B Noor (West Bengal), Dr. John Brittas (Kerala), Shri Ritabrata Banerjee (West Bengal), Shri Debashish Samantaray (Odisha), Ms. Dola Sen (West Bengal), Shrimati Jebi Mather Hisham (Kerala), Shri Muzibulla Khan (Odisha), Shri Haris Beeran (Kerala), Shri M. Shanmugam (Tamil Nadu), Shri Niranjana Bishi (Odisha), Ms. Sushmita Dev (West Bengal), Shri Prem Chand Gupta (Bihar), Shri P. Wilson (Tamil Nadu), Dr. Fauzia Khan

[£] Expunged as ordered by the Chair.

* Not recorded.

(Maharashtra), Shri Jose K. Mani (Kerala), Dr. Sasmit Patra (Odisha), Shri Sandosh Kumar P (Kerala), Shrimati Priyanka Chaturvedi (Maharashtra), Shri Mohammed Nadimul Haque (West Bengal), Shrimati Sagarika Ghose (West Bengal), Shri R. Girirajan (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), Shri K.R.N. Rajeshkumar (Tamil Nadu) and Shri Tiruchi Siva (Tamil Nadu).

MR. DEPUTY CHAIRMAN: Now, Shrimati Maya Naroliya - Demand to increase effectiveness of One-Stop Centers and its numbers in Madhya Pradesh.

**Demand to increase effectiveness of One-Stop Centers and its numbers
in Madhya Pradesh**

श्रीमती माया नारोलिया (मध्य प्रदेश): माननीय उपसभापति महोदय, मैं आपका धन्यवाद करती हूँ कि आपने इस महत्वपूर्ण विषय पर बोलने के लिए मुझे अवसर प्रदान किया।

माननीय उपसभापति महोदय, मैं इस सदन के माध्यम से माननीय महिला एवं बाल विकास मंत्री जी का ध्यान 'वन स्टॉप सेंटर' की ओर आकर्षित करना चाहती हूँ। महोदय, पूरे भारत देश में अभी तक 878 वन स्टॉप सेंटर खोले गए हैं, जिनमें से वर्तमान में 802 कार्यरत हैं। मध्य प्रदेश में 64 वन स्टॉप सेंटर खोले गए हैं, जिनमें से वर्तमान में 57 कार्यरत हैं।

उपसभापति महोदय, मैं इस सदन के माध्यम से माननीय मंत्री जी से यह निवेदन करती हूँ कि हॉस्पिटल, पुलिस स्टेशन, रेलवे स्टेशन एवं अन्य सार्वजनिक स्थानों पर ये वन स्टॉप सेंटर रणनीतिक रूप से स्थित हों, ताकि आसान पहुंच सुनिश्चित हो सके। महोदय, इन केंद्रों के कर्मचारियों और जरूरतमंद महिलाओं को प्रभावी सहायता करने के लिए पर्याप्त प्रशिक्षण की बहुत आवश्यकता है, उन्हें प्रशिक्षण मिलना बहुत जरूरी है। इसके अलावा, इन केंद्रों की पहुंच बढ़ाने के लिए एक व्यापक जागरूकता कार्यक्रम लागू करने की तत्काल आवश्यकता है। ऐसी पहलों से जनता को वन स्टॉप सेंटर (OSC) द्वारा दी जाने वाली सेवाओं के बारे में शिक्षित किया जाए, जिससे अधिक से अधिक महिलाएं इन आवश्यक सेवाओं का उपयोग करने के लिए प्रोत्साहित होंगी। इससे उनकी सुरक्षा और कल्याण में महत्वपूर्ण योगदान मिलेगा।

मैं माननीय मंत्री जी से आग्रह करती हूँ कि वे मध्य प्रदेश में 'वन स्टॉप सेंटर' की प्रभावकारिता और नम्बर बढ़ाने के लिए इन उपायों पर विचार करें। हालांकि, हमारी भारतीय जनता पार्टी की मध्य प्रदेश सरकार, सरकार के माध्यम से और महिला बाल विकास मंत्रालय के माध्यम से बहुत अच्छा कार्य कर रही है, लेकिन इसको और बेहतर और प्रभावी बनाने के लिए निश्चित रूप से प्रशिक्षण और महिलाओं को प्रशिक्षित किए जाने की बहुत आवश्यकता है, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shrimati Maya Naroliya: Shri M. Mohamed